

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.449/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Rality Infrastructures Pvt.Ltd.-Vs-Registrar of Companies, Odisha,		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Rakta Paban Bishwal (Adv.) } For the Petitioner. Arik Chandhuri
2) Arik Chandhuri (Adv.) } 15/2/18.

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies, Odisha has filed paragraphwise report. Appellant is directed to file any rejoinder within 7 days by serving a copy on the Registrar of Companies, Odisha.

List it on 23/03/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)